GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:435 ANSWERED ON:17.11.2016 Indus Water Treaty Chandrakasi Shri M.;Kumar Shri Ashwini;Patil Shri Chandrakant Raghunath;Rathod Shri Dipsinh Shankarsinh;Subbareddy Shri Yerram Venkata

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether the Government proposes to review the Indus Water Treaty with Pakistan, if so, the details and the current status thereof;
(b) whether the Government proposes to set up an inter-ministerial committee to study further options on the Indus Water Treaty, if so, the details and aspects of the study thereof;

(c) whether India is fully utilizing the waters available in the allotted water systems under the Indus Water Treaty; and

(d) if so, the details thereof and if not, the steps taken/being taken to utilize the same and enable the concerned States including Gujarat for having their proper share from this basin?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (Dr. SANJEEV KUMAR BALYAN)

(a) & (b) No, Madam.

(c) & (d) Government is exploring ways to fully exploit the rights to develop hydropower storage and irrigated cropped area permitted to India under the Treaty.

Gujarat is not a part of Indus Basin.
